

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012

CC 19720/2012

(From the judgement and order dated 28/09/2010 in WC No.526/1990, of The

HIGH COURT OF JUDICATURE AT ALLAHABAD)

KULRAJI(D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

With I.A.1(C/delay in filing SLP and c/delay in refiling SLP)

Date: 09/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s)

Mr. Manu Shanker Mishra, AOR

Mr. Muthu Velpalani, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice on the application for condonation of delay, as

also on the Special Leave Petition.

|(Sheetal Dhingra)| |(Indu Satija)|

|COURT MASTER| |Court Master|